

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 16.04.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 34/2021	M/s. OPG Power Generation Pvt Ltd Vs M/s. AKCT Chidambaram Cotton P Ltd	Abishek Jenasenana Aparajitha Viswanath	

For Admission (After Notice)

2.	Comp. App (AT) (CH) (Ins) No. 16/2021	Kennigton Industries Private Limited Vs M/s. Siva Ram Yarns Private Limited	Suemsh Dhawan Vatsala Kak Ankita Bajpai Geethika Sharma Raghav Dembla Pavithra Bawa	
3.	Comp. App (AT) (CH) No.22/2021/TR	Ashique Ponnamparambath Vs The Federal Bank limited (in the matter of M/s. Platino Classic Motors (India) Pvt Limited)	Vinam Gupta Ramya Subramaniam Rajeswari Mukherjee	
4.	Comp App. (AT) (Ins) (CH) No. 1/2021	Lakshmi Narayan Sharma Vs Punjab National Bank & others	Suraj Prakash Mrinal Lotoria Priyanak Solanki Deepika Murali Anusha Peri	T. Ravichandran – R1 T. S. N. Raja IRP –R2
5.	Comp. Appl (AT) (Ch) 09/2021	J. Somashekar Vs <i>Innovative Studios Private Limited & 4 others</i>	Ssanthosh Ukkur R. Venkataraman D. Senthilkumar	Shivam Narang -R1 and R4 R. Sivaraman – R5

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By the order of Hon'ble Member (J)
-sd/-
(Chennai Bench)